

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-651(PB)/2019

IN THE MATTER OF:

Sh. Naresh Kumar Dhanja & Anr.

.... Petitioner

v.

M/s. Vardhman Estates & Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 18.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

ORDER

List on 22.04.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.03.2020
Aarti Makker